

PROGRAMME – AHMEDABAD
Subject “Dispute Settlement and Protection of Consumer Rights in the Telecom and Broadcasting Sectors”
Saturday, the 24th March, 2007
Venue : The Pride Hotel

INAUGURAL SESSION

09.30 am to 09.55 am	Registration of delegates and Tea
10.00 am to 10.05 am	Lighting of Lamp
10.05 am to 10.10 am	Welcome Address by Shri Vinod Vaish , Hon'ble Member, Telecom Disputes Settlement & Appellate Tribunal (TDSAT).
10.10 am to 10.20 am	Address and presentation on 'Overview of the telecom scenario in India, including rapidly changing technology in the telecom, cable and broadcasting sectors' by Shri Nripendra Misra , Chairman, TRAI
10.20 am to 10.30 am	Address and presentation on "Evolving dispute resolution scenario in telecom and broadcasting sectors" by Hon'ble Mr. Justice D.P.Wadhwa , former Chairperson, TDSAT and former Judge, Supreme Court of India
10.30 am to 10.40 am	Address by Hon'ble Mr Justice Y. R. Meena , Chief Justice, Gujarat High Court
10.40 am to 10.50 am	Inaugural Address by Hon'ble Mr Justice C.K.Thakker , Judge, Supreme Court of India.
10.50 am to 11.00 am	Address by Hon'ble Mr. Justice Arun Kumar , Chairperson, Telecom Disputes Settlement & Appellate Tribunal (TDSAT).

Tea Break

SESSION-1

(Topic: Status of Dispute Settlement Mechanism in Telecom and Broadcasting Sectors in India)

11.15 am to 11.20 am	Opening remarks and introduction of the panelists by Chairman of the session, Shri Kamal B. Trivedi , Advocate General, Gujarat
11.20 am to 12.10 pm	Presentations by: - (i) Shri Manjul Bajpai, Advocate (ii) Shri A.K.Sinha, CMD, BSNL (iii) Shri Arun Poddar, CEO, Zee Turner Ltd. (iv) Shri Madhav Joshi, Chief Legal Officer and Company Secretary, Tata Teleservices Ltd.
12.10 pm to 12.50 pm	Interactive Session between the panelists and the audience.

LUNCH

SESSION – 2

(Topic: Consumer Rights under the Telecom Regulatory Authority of India Act, 1997 and Redressal of Consumer Grievances)

01.35 pm to 01.40 pm	Opening remarks and introduction of the panelists by Chairman of the Session, Shri Bharat L Gajipara , Advocate, Chairman, Bar Council of Gujarat
01.40 pm to 02.55 pm	Presentations by: - (i) Shri Ramji Srinivasan, Advocate (ii) Shri K. Jayaraman- Managing Director & Chief Executive Officer, Hathway Cable & Datacom Private Limited. (iii) Shri Satyapal, CGM, Gujarat Telecom Circle, BSNL (iv) Smt Roop Sharma, President, Cable Federation of India (v) Shri Himansu J Thakkar, Panel Advocate, Consumer Education Research Society, Ahmedabad (vi) Shri R.N Choubey, Advisor (B & CS). TRAI to clarify on behalf of TRAI the points/grievances raised by audiences
02.55 pm to 3.35 pm	Interactive Session between panelists and the audience

Valedictory Session

03.40 pm to 03.55 pm	Summing up of the deliberations of the Seminar and Valedictory Address by Shri Vinod Vaish , Hon'ble Member, Telecom Disputes Settlement & Appellate Tribunal (TDSAT).
03.55 pm to 04.00 pm	Vote of thanks by Shri A.K. Agnihotri , Registrar, TDSAT.

TEA